

# NATIONAL COMPANY LAW TRIBUNAL

## DAILY WISE OBJECTION LIST DATED 15.11.2022 TO 18.11.2022

| Sr No. | Date Of Filing | Case Type                         | Dairy No.       | MAIN CASE NO                           | MATTER NAME   | SECTION                                     | DATE OF SCRUTINY | COMMENTS  | FILED BY             |
|--------|----------------|-----------------------------------|-----------------|--|---|---|------------------|---|----------------------|
| 1      | 19/04/2022     | Interlocutory Application (I.B.C) | 710102030792022 | COMPANY PETITION IB (IBC)/281(PB)2019  | VEKAS KUMAR GARG VS M/S NINEX DEVELOPERS LTD                                | Application under any other provisions- IBC | 18/11/2022       | section wrong according your pdf in Index   | RAKESH KUMAR         |
| 2      | 28/09/2022     | Interlocutory Application (I.B.C) | 710102079362022 | COMPANY PETITION IB (IBC)/272(PB)2019  | SATISH KUMAR VS JNC CONSTRUCTION PRIVATE LIMITED                            | Rule 11 of NCLT, 2016                       | 17/11/2022       | counsel sign missed in index and every where court fee missed @1  | PRANAV               |
| 3      | 28/09/2022     | Interlocutory Application (I.B.C) | 710102079392022 | COMPANY PETITION IB (IBC)/272(PB)2019  | SS CONSTRUCTION THROUGH SHUSHILA SHARMA VS JNC CONSTRUCTION PRIVATE LIMITED | Rule 11 of NCLT, 2016                       | 17/11/2022       | counsel sign missed in index and every where court fee missed @1  | PRANAV               |
| 4      | 28/09/2022     | Interlocutory Application (I.B.C) | 710102079382022 | COMPANY PETITION IB (IBC)/272(PB)2019  | SHIVA CONSTRUCTION THROUGH S.D. SHARMA VS JNC CONSTRUCTION PRIVATE LIMITED  | Rule 11 of NCLT, 2016                       | 17/11/2022       | counsel sign missed in index court fee missed @1  | PRANAV               |
| 5      | 28/09/2022     | Interlocutory Application (I.B.C) | 710102079372022 | COMPANY PETITION IB (IBC)/272(PB)2019  | ABS ELECTRICALS PVT LTD VS JNC CONSTRUCTION PRIVATE LIMITED                 | Rule 11 of NCLT, 2016                       | 17/11/2022       | counsel sign missed in index and every where court fee missed @1  | PRANAV               |
| 6      | 24/09/2022     | Interlocutory Application (I.B.C) | 710102078492022 | COMPANY PETITION IB (IBC)/190(PB)2017  | ASSISTANT PROVIDENT FUND COMMISSIONER VS ERA INFRA ENGINEERING LIMITED      | Sec 60(5)                                   | 17/11/2022       | main case wrong in vakalatnama  | Rajesh Kumar         |
| 7      | 9/10/2022      | Interlocutory Application (I.B.C) | 710102082792022 | COMPANY PETITION IB (IBC)/1935(PB)2019 | SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. M.K SINGH               | Sec 43(1) r/w Sec 44 (1)                    | 17/11/2022       | Pg- section wrong in index 49,59,61,75,77,78,79,81,82,83, 84,85,86,87,88,89,90,91,92,93, 94,95,96,97,98,100 to 103, 105,109 to 111, 113 to 115, 118 yo 123, 137, 139,142, 144, 146, 148 | Sajeve Bhushan Deora |
| 8      | 10/10/2022     | Interlocutory Application (I.B.C) | 710102082972022 | COMPANY PETITION IB (IBC)/102(PB)2017  | DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.                           | Rule 11 of NCLT, 2016                       | 16/11/2022       | INDEX INCOMPLETE  | RITU                 |
| 9      | 14/10/2022     | Interlocutory Application (I.B.C) | 710102085122022 | COMPANY PETITION IB (IBC)/354(PB)2021  | MANISH KUMAR VS PRIYANKA CHOUHAN  | Sec 42                                      | 16/11/2022       | Please type wrong   | SUNIL KUMAR JAIN     |
| 10     | 15/10/2022     | Interlocutory Application (I.B.C) | 710102086122022 | COMPANY PETITION IB (IBC)/597(PB)2017  | SANJAY GUPTA LIQUIDATION OF SONEAR INDUSTRIES LIMITED VS PRIYANKA CHOUHAN   | Application under any other provisions- IBC | 18/11/2022       | DD not submitted.   | Chaitanya Bansal     |
| 11     | 18/10/2022     | Interlocutory Application (I.B.C) | 710102087232022 | COMPANY PETITION IB (IBC)/197(PB)2017  | TECPRO SYSTEM LIMITED VS PRIYANKA CHOUHAN                                   | Application under any other provisions- IBC | 17/11/2022       | section wrong please mention true type copy on every pages  | ankur gupta          |

|    |            |                                   |                 |  |  |   |            |  |                        |
|----|------------|-----------------------------------|-----------------|--|--|---|------------|--|------------------------|
| 12 | 22/10/2022 | Interlocutory Application (I.B.C) | 710102088292022 |  | ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS ERA BUILDING SYSTEMS LTD. (APEX BUILDSYS LTD) | Sec 60(5)                                   | 17/11/2022 | Incomplete Documents and Main Case Not Link Document Properly Upload and Section Mentioned Index please merge all pdf in single pdf              | Assistant Commissioner |
| 13 | 27/10/2022 | Restoration Application (IBC)     | 710102088592022 | COMPANY PETITION IB (IBC)/615(ND)2020  | T.J. COMMUNICATIONS PVT. LTD. VS M/S BAJAJ APPLIANCES LTD.   | Rule 11 of NCLT, 2016                       | 16/11/2022 | case type wrong  | Amrendra Kumar Mehta   |
| 14 | 27/10/2022 | Interlocutory Application (I.B.C) | 710102088792022 | COMPANY PETITION IB (IBC)/998(ND)2020  | DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED                     | Rule 11 of NCLT, 2016                       | 17/11/2022 | MEMO OF PARTIES MISSING  | Pranaya                |
| 15 | 1/11/2022  | Interlocutory Application (I.B.C) | 710102090002022 | COMPANY PETITION IB (IBC)/1781(ND)2018 | REGIONAL PF COMMISSIONER NOIDA VS SAHA INFRA TECH PRIVATE LTD  | Sec 60(5)                                   | 17/11/2022 | section wrong according your pdf   | SHIVANATH MAHANTA      |
| 16 | 2/11/2022  | Interlocutory Application (I.B.C) | 710102090372022 | COMPANY PETITION IB (IBC)/198(ND)2022  | BANK OF BARODA VS M/S NITYA REALTECH PVT. LTD.   | Sec 60(5), Rule 11 of NCLT, 2016            | 18/11/2022 | main case wrong in pdf mention true type copy  | Ashish Verma           |
| 17 | 1/11/2022  | Interlocutory Application (I.B.C) | 710102090092022 | COMPANY PETITION IB (IBC)/3370(ND)2019 | REGIONAL PF COMMISSIONER DELHI-EAST VS SHARDA MA ENTERPRISES   | Sec 60(5)                                   | 17/11/2022 | section wrong according your pdf   | SHIVANATH MAHANTA      |
| 18 | 5/11/2022  | Interlocutory Application (I.B.C) | 710102091222022 | COMPANY PETITION IB (IBC)/944(ND)2020  | DEVINDER KUMAR VS SHARDA MA ENTERPRISES  | Application under any other provisions- IBC | 18/11/2022 | sign missed on memo party missed   | ASHOK                  |
| 19 | 4/11/2022  | Interlocutory Application (I.B.C) | 710102091062022 |  | AGARWAL COAL CORPORATION PRIVATE LIMITED VS MS. MAYA GUPTA IRP OF ACTION ISPAT AND POWER PVT LTD       | Sec 60(5)                                   | 17/11/2022 | &quot;Incomplete Documents and Main Case Not Link Document Properly Upload and Section Mentioned Index please merge all pdf in single pdf &quot; | Praveen                |
| 20 | 8/11/2022  | Interlocutory Application (I.B.C) | 710102092322022 | COMPANY PETITION IB (IBC)/512(ND)2020  | SANJAY BHANDARI VS NARESH KUMAR  | Application under any other provisions- IBC | 18/11/2022 | Section Wrong According your Index please choose Application under any other provisions- IBC   | Mannat Singh           |
| 21 | 9/11/2022  | Interlocutory Application (I.B.C) | 710102092422022 | COMPANY PETITION IB (IBC)/600(ND)2021  | VIJAY KUMAR SHARMA VS NARESH KUMAR   | Sec 60(5)                                   | 17/11/2022 | memo of parties missing  | VIJAY KUMAR SHARMA     |
| 22 | 10/11/2022 | Interlocutory Application (I.B.C) | 710102092902022 | COMPANY PETITION IB (IBC)/1915(ND)2019 | MR. PANKAJ KHETAN IRP OF CONCEPT HORIZON PVT. LTD. VS NARESH KUMAR                                     | Application under any other provisions- IBC | 15/11/2022 | date not verified in affidavit and 20-25,32-34,44,45,46-47 not clear page and true copy missing in annexure page                                 | RISHI KUMAR SINGHAL    |
| 23 | 10/11/2022 | Interlocutory Application (I.B.C) | 710102092832022 | COMPANY PETITION IB (IBC)/52(PB)2021   | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS STAN AUTOS PRIVATE LIMITED                         | Rule 11 of NCLT, 2016                       | 16/11/2022 | section wrong according your pdf please delete extra document  | Mr. jitendra kumar     |

|    |            |                                   |                 |  |   |   |            |   |                      |
|----|------------|-----------------------------------|-----------------|--|---|---|------------|---|----------------------|
| 24 | 9/11/2022  | Interlocutory Application (I.B.C) | 710102092502022 | COMPANY PETITION IB (IBC)/343(ND)2017  | M/S COLUMBIA PETRO CHEM PVT LTD VS M/S PETROLUBE INDIA LTD.                                       | Rule 11 of NCLT, 2016                       | 15/11/2022 | Case Type Wrong and Memo Party Missing  | JANENDER             |
| 25 | 9/11/2022  | Interlocutory Application (I.B.C) | 710102092692022 | COMPANY PETITION IB (IBC)/2590(ND)2019 | CELLPAP INDIA PVT LTD VS G.R.S.ISPAT COMPANY PRIVATE LIMITED                                      | Sec 60(5),Rule 11 of NCLT, 2016             | 16/11/2022 | wrong section and case type wrong, need to file IA contact to registry, etc   | Rajendra             |
| 26 | 9/11/2022  | Interlocutory Application (I.B.C) | 710102092472022 | COMPANY PETITION IB (IBC)/1529(ND)2019 | ANURAG SINSINWAR VS PRABHAKAR KUMAR   | Sec 60(5)                                   | 16/11/2022 | sign missing in application page and 17-18,23,27-28,37-38,47-48not clear page and double page number after 20 page                                      | KARAN                |
| 27 | 10/11/2022 | Interlocutory Application (I.B.C) | 710102092842022 | COMPANY PETITION IB (IBC)/52(PB)2021   | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS STAN AUTOS PRIVATE LIMITED                    | Application under any other provisions- IBC | 15/11/2022 | separate application under section 21 of the insolvency and bankruptcy code.2016  | Mr. jitendra kumar   |
| 28 | 8/11/2022  | Interlocutory Application (I.B.C) | 710102092172022 | COMPANY PETITION IB (IBC)/2900(ND)2019 | GITASHA KHANNA VS DIVEY SINDHU DHAMIJA  | Rule 11 of NCLT, 2016                       | 17/11/2022 | case type wrong please contact to registry  | ANKUR SOOD           |
| 29 | 11/11/2022 | Interlocutory Application (I.B.C) | 710102093242022 | COMPANY PETITION IB (IBC)/1935(PB)2019 | SAJEVE BHUSHAN DEORA VS S.N. MODAK  | Sec 66(1)                                   | 16/11/2022 | page 39-60,75,77-79,82,84,86,87,88-98,100-103,105-106,110-111,113-115,118-123,137,141-144,146,148-149,156-157not clear page and section wrong           | Sajeve Bhushan Deora |
| 30 | 11/11/2022 | Interlocutory Application (I.B.C) | 710102093542022 | COMPANY PETITION IB (IBC)/132(PB)2017  | SANJAY GUPTA LIQUIDATOR OF SAMTEL COLOR LIMITED VS GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY | Application under any other provisions- IBC | 15/11/2022 | Page No. 50-68, Page Not clear and Page No. 79-81, 69-71, 41-44 Paste on Strate Direction and Payment Due Other Section                                 | aditya gauri         |
| 31 | 12/11/2022 | Interlocutory Application (I.B.C) | 710102093632022 | COMPANY PETITION IB (IBC)/662(ND)2021  | AMIT AGRAWAL VS GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY                                    | 19(2)                                       | 15/11/2022 | page number not mention in index and sign missing in application page and stamp paper and affidavit missing and page number missing in application page | Pankaj               |
| 32 | 11/11/2022 | Interlocutory Application (I.B.C) | 710102093282022 | COMPANY PETITION IB (IBC)/1935(PB)2019 | SAJEVE BHUSHAN DEORA VS SUCHETA SUDHIR MODAK  | Sec 66(1)                                   | 15/11/2022 | Page No. 51, 77, 79-107, 112-126, 144, 147, 149, 151, 152, Page Not Clear   | Sajeve Bhushan Deora |
| 33 | 11/11/2022 | Interlocutory Application (I.B.C) | 710102093402022 | COMPANY PETITION IB (IBC)/376(ND)2020  | STATE BANK OF INDIA VS M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.                                    | Sec 43(1) r/w Sec 44 (1)                    | 15/11/2022 | E-Stamp Paper Missing   | MITAL AND MITAL      |
| 34 | 11/11/2022 | Interlocutory Application (I.B.C) | 710102093532022 | COMPANY PETITION IB (IBC)/3370(ND)2019 | VANEET BHATIA VS M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.  | Sec 60(5)                                   | 15/11/2022 | Counsel Sign Missing in PDF and Page No. Not Clear in Index   | Vishal               |
| 35 | 11/11/2022 | Interlocutory Application (I.B.C) | 710102093352022 | COMPANY PETITION IB (IBC)/253(ND)2022  | HEMANT GUPTA VS BANK OF BARODA  | Rule 11 of NCLT, 2016                       | 15/11/2022 | Page No. 29-34 True Copy Sign Missing   | Hemant Gupta         |

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|----|------------|------------------------------------|-----------------|--|---|---|------------|--|----------------------|
| 36 | 11/11/2022 | Interlocutory Application (I.B.C)  | 710102093462022 | COMPANY PETITION IB (IBC)/376(ND)2020    | STATE BANK OF INDIA VS M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.  | Sec. 45 (1)                                 | 15/11/2022 | E-Stamp paper Missing and CP Not Mentioned in Main Case  | MITAL AND MITAL      |
| 37 | 11/11/2022 | Interlocutory Application (I.B.C)  | 710102093502022 | COMPANY PETITION IB (IBC)/3455(ND)2019   | MR. HANS RAJ BHOGRA RESOLUTION PROFESSIONAL M/S MK FURNACRAFT PVT. LTD VS M/S WORLDS WINDOW IMPEX INDIA PVT. LTD. | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    | 16/11/2022 | 74,91,120,59 not clear page  | aditya gauri         |
| 38 | 11/11/2022 | Interlocutory Application (I.B.C)  | 710102093232022 | COMPANY PETITION IB (IBC)/1935(PB)2019   | SAJEVE BHUSHAN DEORA VS M.K. SINGH  | Sec 66(1)                                   | 16/11/2022 | section wrong and page 43-73,79,82,83,85-127,143-148,150,152-154, not clear page   | Sajeve Bhushan Deora |
| 39 | 11/11/2022 | Company Application(Companies Act) | 710102093452022 | COMPANY APPEAL(COMPANIES ACT)/65(ND)2022 | INCOME TAX OFFICER VS REGISTRAR OF COMPANIES (SATYA SHEELA TELECOM PVT. LTD.)                                     | Sec 252 (1) - By Government Body            | 16/11/2022 | memo party missing and section not mention in index and 40-44 not clear page and section wrong and income tax and roc service missing            | PUNEET               |
| 40 | 11/11/2022 | Interlocutory Application (I.B.C)  | 710102093182022 | COMPANY PETITION IB (IBC)/178(PB)2017    | PRABHJIT SINGH SONI VS DEPUTY COMMISSIONER KARNAL   | Sec 60(5)                                   | 16/11/2022 | 1rs. court fees missing in vakalatnama   | PRABHJIT             |
| 41 | 12/11/2022 | Company Appeal (IBC)               | 710102093652022 |  | VIMLENDU TIWARI VS RAHEJA DEVELOPERS LIMITED  | Application under any other provisions- IBC | 16/11/2022 | wrong section and case type wrong, need to file IA contact to registry, etc  | jitender singh       |
| 42 | 12/11/2022 | Company Appeal (IBC)               | 710102093772022 | COMPANY PETITION IB (IBC)/900(ND)2020    | S. SRINIVAS VS LIQUIDATOR FOR M/S. HEMA ENGINEERING INDUSTRIES LTD VIKAS GARG                                     | Sec 42                                      | 16/11/2022 | true copy sign missed on every pages of annexures, tc not allowed, ( true copy certified properly) etc   | C.RUBAVATHI          |
| 43 | 12/11/2022 | Company Appeal (IBC)               | 710102093672022 | COMPANY PETITION IB (IBC)/731(PB)2018    | TANTIA CONSTRUCTION LIMITED VS PUNJ LLYOD LIMITED   | Sec 42                                      | 16/11/2022 | page:48-49, 120, not clear, page:112-114, 153, cut, advocate welfare and court fee has been misplaced, ( paste on blank side of vakalatnama) etc | Tushita Ghosh        |
| 44 | 11/11/2022 | Interlocutory Application (I.B.C)  | 710102093472022 | COMPANY PETITION IB (IBC)/1565(PB)2018   | SUSHMA GUPTA VS ATUL KUMAR KANSAL   | Sec 60(5)                                   | 16/11/2022 | 13,53-54 not clear page  | KAMNA SINGH          |
| 45 | 11/11/2022 | Interlocutory Application (I.B.C)  | 710102093482022 | COMPANY PETITION IB (IBC)/386(PB)2018    | EMPLOYEES PROVIDENT FUND ORGANISATION VS ROHIT SEHGAL   | Sec 60(5)                                   | 16/11/2022 | 39-42,44-46,83,85-90,94-98,102-104,107-133 not clear page and ticket not allowed mid on vakalatnama  | Umesh                |
| 46 | 11/11/2022 | Interlocutory Application (I.B.C)  | 710102093212022 | COMPANY PETITION IB (IBC)/2646(ND)2019   | LOVENI MARKETING & ADVERTISING PVT LTD VS SN CINEMA ADVERTISING PVT LTD   | Sec 60(5)                                   | 16/11/2022 | 8,12,16,26,31,36,46,48 not clear page  | SHITAL KHATRI        |
| 47 | 11/11/2022 | Interlocutory Application (I.B.C)  | 710102093142022 | COMPANY PETITION IB (IBC)/1088(PB)2020   | MR. PARDEEP KUMAR SETHI VS SN CINEMA ADVERTISING PVT LTD  | Sec 60(5)                                   | 16/11/2022 | 55-56 not clear page and page number missing application page and stamp paper and affidavit missing  | Khushboo Shah        |

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|----|------------|-----------------------------------|-----------------|--|---|--|------------|--|--------------|
| 48 | 11/11/2022 | Interlocutory Application (I.B.C) | 710102093512022 | COMPANY PETITION IB (IBC)/138(ND)2020  | MUSKAN OVERSEAS VS NARMADA CEREAL PVT LTD.  | Rule 11 of NCLT, 2016                                  | 16/11/2022 | 11,20-22,25 not clear page and section not mention in index and memo party missing   | Adv          |
| 49 | 10/11/2022 | Interlocutory Application (I.B.C) | 710102093012022 | COMPANY PETITION IB (IBC)/2165(ND)2019 | SUMAN KUMAR VERMA - LIQUIDATR OF SHREE ASHTVINAYAK GEMS AND STONES PVT LTD VS DEEPAK CHANDILA | Application under any other provisions- IBC            | 18/11/2022 | &quot;Section Wrong According your Index please choose Application under any other provisions- IBC&quot;   | SUMAN        |
| 50 | 12/11/2022 | Interlocutory Application (I.B.C) | 710102093702022 | COMPANY PETITION IB (IBC)/812(ND)2018  | SUSHEEL KUMAR GUPTA LIQUIDATOR VS DEEPAK CHANDILA   | Regulation 44(2), Liquidation process Regulation, 2016 | 15/11/2022 | section wrong  | PARTHO       |
| 51 | 14/11/2022 | Restoration Application (IBC)     | 710102094222022 | COMPANY PETITION IB (IBC)/2130(ND)2019 | RAVINDRA KUMAR SINGHAL VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.                            | Rule 11 of NCLT, 2016                                  | 15/11/2022 | Main Case Not Link and Memo Party Missing and Due Payment Other Section and Ticket Not Allowed Mid on Vakalatnama and Vakalatnama Not Clear  | Puja Jakhar  |
| 52 | 15/11/2022 | Interlocutory Application (I.B.C) | 710102094362022 | COMPANY PETITION IB (IBC)/421(ND)2019  | SATYA PRAKASH VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.                                     | Sec 54(1)  | 16/11/2022 | 23,31,43-44,51-52,64,67-73,82,84,86,89,106 not clear page and please attach stamp paper and affidavit after prayer   | SATYA        |
| 53 | 13/11/2022 | Interlocutory Application (I.B.C) | 710102093882022 | COMPANY PETITION IB (IBC)/985(ND)2018  | DR. RAKESH KHURANA & ORS. VS OFFICE OF EXECUTIVE ENGINEER                                     | Sec 60(5)  | 15/11/2022 | 18-25,39-40,45,47,55-56, not clear page and 51-52 hindi page   | ANAND        |
| 54 | 15/11/2022 | Restoration Application (IBC)     | 710102094242022 |  | MANJU AGGARWAL VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.                                    | Rule 11 of NCLT, 2016                                  | 15/11/2022 | Main Case Not Link and Memo Party Missing and Due Payment Other Section and Ticket Not Allowed Mid on Vakalatnama  | Puja Jakhar  |
| 55 | 11/11/2022 | Interlocutory Application (I.B.C) | 710102093322022 | COMPANY PETITION IB (IBC)/251(ND)2022  | HEMANT GUPTA VS BANK OF BARODA  | Rule 11 of NCLT, 2016                                  | 15/11/2022 | Page No. 29-34 True Copy Sign Missing  | Hemant Gupta |
| 56 | 15/11/2022 | Restoration Application (IBC)     | 710102094252022 |  | RAJIV RASTOGI HUF VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.                                 | Rule 11 of NCLT, 2016                                  | 15/11/2022 | Main Case Not Link and Memo Party Missing and Due Payment Other Section  | Puja Jakhar  |
| 57 | 13/11/2022 | Interlocutory Application (I.B.C) | 710102093942022 | COMPANY PETITION IB (IBC)/2661(ND)2019 | PAWAN GARG VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.  | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)               | 15/11/2022 | 9-10 not clear page  | GAUTAM       |
| 58 | 13/11/2022 | Company Appeal (IBC)              | 710102093862022 | COMPANY PETITION IB (IBC)/900(ND)2020  | NARAYANA VS LIQUIDATOR FOR M/S. HEMA ENGINEERING INDUSTRIES LTD VIKAS GARG                    | Sec 42   | 16/11/2022 | true copy sign missed on every pages of annexures, tc not allowed, ( true copy certified properly) condonation delay application file separately ( remove from pdf and file like a fresh iA) etc | C.RUBAVATHI  |
| 59 | 14/11/2022 | Company Appeal (IBC)              | 710102094052022 | COMPANY PETITION IB (IBC)/900(ND)2020  | C. RAMESH VS LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LTD. MR. VIKAS GARG                | Sec 42   | 16/11/2022 | true copy sign missed on every pages of annexures, tc not allowed, ( true copy certified properly) etc   | C.RUBAVATHI  |

|    |            |                                   |                 |                                       |  |   |            |  |                 |
|----|------------|-----------------------------------|-----------------|---------------------------------------|--|---|------------|--|-----------------|
| 60 | 13/11/2022 | Company Appeal (IBC)              | 710102093842022 | COMPANY PETITION IB (IBC)/900(ND)2020 | PARAMASIVAM BABY VS LIQUIDATOR FOR M/S. HEMA ENGINEERING INDUSTRIES LTD VIKAS GARG                             | Sec 42                                      | 16/11/2022 | true copy sign missed on every pages of annexures, tc not allowed, ( true copy certified properly) ) etc   | C.RUBAVATHI     |
| 61 | 15/11/2022 | Interlocutory Application (I.B.C) | 710102094482022 | COMPANY PETITION IB (IBC)/17(ND)2019  | NIVEDITA SINGH VS M/S INTELICITY BUSINESS PARK PVT. LTD  | Sec 60(5)                                   | 16/11/2022 | 62,64,65, not clear page   | Kumar Mihir     |
| 62 | 14/11/2022 | Company Appeal (IBC)              | 710102094082022 | COMPANY PETITION IB (IBC)/900(ND)2020 | P. SARAVANAN VS LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LTD. MR. VIKAS GARG                              | Sec 42                                      | 16/11/2022 | true copy sign missed on every pages of annexures, tc not allowed, ( true copy certified properly) etc   | C.RUBAVATHI     |
| 63 | 14/11/2022 | Interlocutory Application (I.B.C) | 710102094062022 | COMPANY PETITION IB (IBC)/761(ND)2021 | OM TELECOM LOGISTICS PRIVATE LIMITED VS MKY CONSTRUCTIONS PRIVATE LIMITED                                      | Sec. 45 (1)                                 | 16/11/2022 | 124 not clear page and due payment other section   | REETESH         |
| 64 | 14/11/2022 | Interlocutory Application (I.B.C) | 710102094102022 |                                       | ENN TEE INTERNATIONAL LIMITED VS MKY CONSTRUCTIONS PRIVATE LIMITED   | Application under any other provisions- IBC | 16/11/2022 | main case not link and pb not mention in main case and true copy missing   | Mr. Nitin Kumar |
| 65 | 14/11/2022 | Company Appeal (IBC)              | 710102093952022 | COMPANY PETITION IB (IBC)/900(ND)2020 | R. VENKATESH NAIDU VS LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LTD. MR. VIKAS GARG                        | Sec 42                                      | 16/11/2022 | true copy sign missed on every pages of annexures, tc not allowed, ( true copy certified properly) etc   | C.RUBAVATHI     |
| 66 | 13/11/2022 | Company Appeal (IBC)              | 710102093822022 | COMPANY PETITION IB (IBC)/900(ND)2020 | N. DEEPAK KUMAR VS MR. VIKAS GARG LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LTD.                           | Sec 42                                      | 16/11/2022 | true copy sign missed on every pages of annexures, tc not allowed, ( true copy certified properly) condonation delay application file separately etc | C.RUBAVATHI     |
| 67 | 15/11/2022 | Interlocutory Application (I.B.C) | 710102094372022 | COMPANY PETITION IB (IBC)/325(ND)2022 | MUKESH GARG PERSONAL GUARANTOR OF GORPORATE DEBTOR M/S ALUPAN COMPANIES PANELS PVT. LTD VS STATE BANK OF INDIA | Sec 60(5)                                   | 16/11/2022 | 32-37 not clear page and sign missing in application page and true copy missing  | Abhishek Puri   |
| 68 | 14/11/2022 | Interlocutory Application (I.B.C) | 710102094152022 |                                       | DMI FINANCE PRIVATE LIMITED VS CHANDGI RAM REAL ESTATE CONSULTANTS PVT. LTD.                                   | Sec 60(5)                                   | 16/11/2022 | main case not link and affidavit back date and 267-268 missing page  | Vipul Ganda     |
| 69 | 14/11/2022 | Company Appeal (IBC)              | 710102094022022 | COMPANY PETITION IB (IBC)/900(ND)2020 | P. MAHARAJAN VS LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LTD. MR. VIKAS GARG                              | Sec 42                                      | 16/11/2022 | true copy sign missed on every pages of annexures, tc not allowed, ( true copy certified properly) etc   | C.RUBAVATHI     |

|    |            |                                   |                 |  |  |                       |            |   |                       |
|----|------------|-----------------------------------|-----------------|--|--|-----------------------|------------|---|-----------------------|
| 70 | 12/11/2022 | Interlocutory Application (I.B.C) | 710102093742022 | COMPANY PETITION IB (IBC)/1744(ND)2019 | DEBASHISH NANDA VS RAJNISH NAGAR & ORS   | Sec 66(1)             | 16/11/2022 | section wrong and 49-63,69-80,82-94,96-110,152-185,190-206,208-210,212-231,240,244-256,258-301,303-313,315-316,318-328,330-331,334-348,433-439,520-530,557,559-570,578-585,594-604,608-616,651,658-669,698-708,725-729,not clear page and 550,737-746 hindi page and page number double | Adya                  |
| 71 | 13/11/2022 | Company Appeal (IBC)              | 710102093852022 | COMPANY PETITION IB (IBC)/900(ND)2020  | R. VENKATESH NAIDU VS LIQUIDATOR FOR M/S. HEMA ENGINEERING INDUSTRIES LTD VIKAS GARG         | Sec 42                | 16/11/2022 | true copy sign missed on every pages of annexures, tc not allowed, ( true copy certified properly) etc  | C.RUBAVATHI           |
| 72 | 15/11/2022 | Interlocutory Application (I.B.C) | 710102094392022 | COMPANY PETITION IB (IBC)/421(ND)2021  | G K DAIRY AND MILK PRODUCTS PVT LTD VS KOTAK MAHINDRA BANK LIMITED                           | Rule 11 of NCLT, 2016 | 16/11/2022 | 8,12-15,17 not clear page and stamp paper missing   | MOHIT CHAUDHARY       |
| 73 | 15/11/2022 | Interlocutory Application (I.B.C) | 710102094502022 | COMPANY PETITION IB (IBC)/2628(ND)2019 | MAA AMBEY TRADERS VS SARAYA INDUSTRIES LTD   | Sec 60(5)             | 17/11/2022 | Memo Party Missing and Need to Applicant sign on Every Pages in Application Pages and Page No. 10- 198 True Copy Sign Missing and page No. 189 Need to English Translate Copy   | KARUNA NIDHI          |
| 74 | 15/11/2022 | Interlocutory Application (I.B.C) | 710102094512022 | COMPANY PETITION IB (IBC)/2628(ND)2019 | SHIV SHAKTI ENTERPRISES VS SARAYA INDUSTRIES LTD   | Sec 60(5)             | 17/11/2022 | Need to Applicant sign Every Pages in Application Pages and Page No. 11- 97 True Copy Sign Missing  | KARUNA NIDHI          |
| 75 | 15/11/2022 | Interlocutory Application (I.B.C) | 710102094432022 | COMPANY PETITION IB (IBC)/875(PB)2020  | NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS MR. A. VISHWANADHA SARMA                       | Sec 60(5)             | 17/11/2022 | E-Stamp Paper Missing   | Manisha               |
| 76 | 15/11/2022 | Interlocutory Application (I.B.C) | 710102094332022 | COMPANY PETITION IB (IBC)/386(ND)2022  | AMBHOJ METAL PRIVATE LIMITED VS MALHOTRA CABLES PRIVATE LIMITED                              | Rule 11 of NCLT, 2016 | 17/11/2022 | Section Wrong According your PDF and Page No. 5 Numbering Cut   | Pulkit Kapoor         |
| 77 | 15/11/2022 | Interlocutory Application (I.B.C) | 710102094272022 | COMPANY PETITION IB (IBC)/1411(ND)2018 | ASHOK KUMAR VS MALHOTRA CABLES PRIVATE LIMITED   | Sec 60(5)             | 17/11/2022 | Page No. 30- 47, 17 True Copy Sign Missing  | ASHOK KUMAR           |
| 78 | 15/11/2022 | Interlocutory Application (I.B.C) | 710102094442022 | COMPANY PETITION IB (IBC)/1896(ND)2019 | INTEC CAPITAL LTD VS SUNIL KUMAR AGGARWAL RESOLUTION PROFESSIONAL GSS PROCON PRIVATE LIMITED | Sec 60(5)             | 17/11/2022 | Applicant sign Missing in Index and Page no. 51-56 , 58- 63, Page Not Clear and Page No. 80, 82 , 84, 86, 88, Need to English Translate Copy Please Page No. Mentioned in True Typed Copy and Page No. After 50 to 139 Double Pagination  | INTEC CAPITAL LIMITED |
| 79 | 15/11/2022 | Interlocutory Application (I.B.C) | 710102094382022 | COMPANY PETITION IB (IBC)/02(PB)2017   | NIKHILMEHTA & SONS (HUF) VS M/S. AMR INFRATRUCTURES LIMITED                                  | Sec 60(5)             | 17/11/2022 | Counsel Detail Missing in Prayer  | Astha Nigam           |

|    |            |                                   |                 |  |   |   |            |  |              |
|----|------------|-----------------------------------|-----------------|--|---|---|------------|--|--------------|
| 80 | 14/11/2022 | Interlocutory Application (I.B.C) | 710102094212022 | COMPANY PETITION IB (IBC)/652(PB)2019  | AMIT AGRAWAL VS M/S. AMR INFRASTRUCTURES LIMITED  | Sec 66(1)                                   | 16/11/2022 | section wrong and page number not mention in index and sign missing in application page and stamp paper and affidavit missing and page number missing application page                           | Pankaj       |
| 81 | 14/11/2022 | Company Appeal (IBC)              | 710102094092022 | COMPANY PETITION IB (IBC)/900(ND)2020  | M .ARUN KUMAR VS LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LTD. MR. VIKAS GARG      | Sec 42                                      | 16/11/2022 | true copy sign missed on every pages of annexures, tc not allowed, ( true copy certified properly) etc   | C.RUBAVATHI  |
| 82 | 14/11/2022 | Company Appeal (IBC)              | 710102094042022 | COMPANY PETITION IB (IBC)/900(ND)2020  | K.P. MUHAMMAD ASIF VS LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LTD. MR. VIKAS GARG | Sec 42                                      | 16/11/2022 | true copy sign missed on every pages of annexures, tc not allowed, ( true copy certified properly) etc   | C.RUBAVATHI  |
| 83 | 14/11/2022 | Company Appeal (IBC)              | 710102094032022 | COMPANY PETITION IB (IBC)/900(ND)2020  | K.P. SURENDRAN VS LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LTD. MR. VIKAS GARG     | Sec 42                                      | 16/11/2022 | true copy sign missed on every pages of annexures, tc not allowed, ( true copy certified properly) etc   | C.RUBAVATHI  |
| 84 | 12/11/2022 | Company Appeal (IBC)              | 710102093762022 | COMPANY PETITION IB (IBC)/900(ND)2020  | P. RAJENDRAN VS LIQUIDATOR FOR M/S. HEMA ENGINEERING INDUSTRIES LTD VIKAS GARG          | Sec 42                                      | 16/11/2022 | true copy sign missed on every pages of annexures, tc not allowed, ( true copy certified properly) condonation delay application file separately ( remove from pdf and file like a fresh iA) etc | C.RUBAVATHI  |
| 85 | 16/11/2022 | Interlocutory Application (I.B.C) | 710102094842022 | COMPANY PETITION IB (IBC)/900(ND)2020  | VIKAS GARG VS LIQUIDATOR FOR M/S. HEMA ENGINEERING INDUSTRIES LTD VIKAS GARG            | Application under any other provisions- IBC | 17/11/2022 | Page No. 17-62 True Copy Sign Missing  | Vikas Garg   |
| 86 | 14/11/2022 | Interlocutory Application (I.B.C) | 710102094132022 | COMPANY PETITION IB (IBC)/1835(ND)2019 | RUKHSANA CHOUDHURY VS BINDALS MERCHANDISE   | Sec 60(5)                                   | 16/11/2022 | 24-29 not clear page   | ASHOK        |
| 87 | 12/11/2022 | Company Appeal (IBC)              | 710102093782022 | COMPANY PETITION IB (IBC)/900(ND)2020  | S. SRINIVAS VS LIQUIDATOR FOR M/S. HEMA ENGINEERING INDUSTRIES LTD VIKAS GARG           | Sec 42                                      | 16/11/2022 | true copy sign missed on every pages of annexures, tc not allowed, ( true copy certified properly) etc   | C.RUBAVATHI  |
| 88 | 15/11/2022 | Interlocutory Application (I.B.C) | 710102094592022 | COMPANY PETITION IB (IBC)/198(ND)2022  | PRITHAVI SINGH AND ANR VS NITYA REALTECH PRIVATE LIMITED                                | Sec 60(5)                                   | 16/11/2022 | wrong section and case type wrong, etc contact to registry   | Ashish Verma |
| 89 | 12/11/2022 | Company Appeal (IBC)              | 710102093752022 | COMPANY PETITION IB (IBC)/900(ND)2020  | P. RAJENDRAN VS LIQUIDATOR FOR M/S. HEMA ENGINEERING INDUSTRIES LTD VIKAS GARG          | Sec 42                                      | 16/11/2022 | true copy sign missed on every pages of annexures, tc not allowed, ( true copy certified properly) etc   | C.RUBAVATHI  |
| 90 | 12/11/2022 | Company Appeal (IBC)              | 710102093792022 | COMPANY PETITION IB (IBC)/900(ND)2020  | VISHAL MANJUNATH VS LIQUIDATOR FOR M/S. HEMA ENGINEERING INDUSTRIES LTD VIKAS GARG      | Sec 42                                      | 16/11/2022 | true copy sign missed on every pages of annexures, tc not allowed, ( true copy certified properly) etc   | C.RUBAVATHI  |



|     |            |                                    |                 |   |  |   |            |   |                      |
|-----|------------|------------------------------------|-----------------|---|--|---|------------|---|----------------------|
| 91  | 14/11/2022 | Company Appeal (IBC)               | 710102093972022 | COMPANY PETITION IB (IBC)/900(ND)2020       | P. MOORTHY VS LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LTD. MR. VIKAS GARG      | Sec 42  | 16/11/2022 | true copy sign missed on every pages of annexures, tc not allowed, ( true copy certified properly) condonation delay application file separately ( remove from pdf and file like a fresh iA) page:18 not clear,   | C.RUBAVATHI          |
| 92  | 14/11/2022 | Company Appeal (IBC)               | 710102093982022 | COMPANY PETITION IB (IBC)/900(ND)2020       | P. MOORTHY VS LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LTD. MR. VIKAS GARG      | Sec 42  | 16/11/2022 | true copy sign missed on every pages of annexures, tc not allowed, ( true copy certified properly) condonation delay application file separately ( remove from pdf and file like a fresh iA) etc  | C.RUBAVATHI          |
| 93  | 13/11/2022 | Company Appeal (IBC)               | 710102093832022 | COMPANY PETITION IB (IBC)/900(ND)2020       | R. VENKATESH NAIDU VS LIQUIDATOR FOR M/S. HEMA ENGINEERING INDUSTRIES LTD VIKAS GARG | Sec 42  | 16/11/2022 | true copy sign missed on every pages of annexures, tc not allowed, ( true copy certified properly) condonation delay application file separately ( remove from pdf and file like a fresh iA) etc  | C.RUBAVATHI          |
| 94  | 14/11/2022 | Interlocutory Application (I.B.C)  | 710102094002022 | COMPANY PETITION IB (IBC)/641(ND)2022       | HARISH TANEJA VS SHIV RAMAN DUGGAL   | Application under any other provisions- IBC                     | 16/11/2022 | Affidavit mentioned in the Index not filed.   | Harish Taneja        |
| 95  | 16/11/2022 | Interlocutory Application (I.B.C)  | 710102094812022 | COMPANY PETITION IB (IBC)/774(ND)2021       | M/S PILE FOUNDATION COMPANY VS M/S BRAHMAPUTRA INFRASTRUCTURE LTD                    | Any other provision - Govt body,Any other provision - Govt body | 17/11/2022 | Memo Party Missing and Section Wrong According your PDF and E-Stamp Paper Missing Counsel Detail Incomplete   | RAJIV RANJAN DWIVEDI |
| 96  | 16/11/2022 | Company Application(Companies Act) | 710102094942022 | COMPANY PETITION (COMPANIES ACT)/39(PB)2020 | ANNAY REALTORS PRIVATE LIMITED VS ROHTAS GOEL  | Rule 11 of NCLT   | 17/11/2022 | section not mention in index and and memo party missing   | KNM & Partners       |
| 97  | 15/11/2022 | Interlocutory Application (I.B.C)  | 710102094582022 | COMPANY PETITION IB (IBC)/3398(ND)2019      | RAJESH KUMAR GOEL VS ROHTAS GOEL   | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)                        | 16/11/2022 | 1-47 page missing   | Muskaan Garg         |
| 98  | 15/11/2022 | Interlocutory Application (I.B.C)  | 710102094522022 | COMPANY PETITION IB (IBC)/625(PB)2018       | CHIKARA ENTERPRISES P LTD VS ROHTAS GOEL   | Application under any other provisions- IBC                     | 16/11/2022 | memo party missing and section not mention in index and stamp paper missing   | Durgesh Kumar Ahuja  |
| 99  | 16/11/2022 | Interlocutory Application (I.B.C)  | 710102094822022 |   | ARPIT AGARWAL VS GOPAL LAL BASER   | Sec 60(5)   | 17/11/2022 | Main Case Not Link and Section Not Mentioned in Index and Application and Page No. 22-150 True Copy Sign Missing  | VEKAS KUMAR GARG     |
| 100 | 16/11/2022 | Company Application(Companies Act) | 710102094712022 |   | VINOD MAHAJAN VS AMBASSADOR TOURS INDIA PRIVATE LIMITED                              | Rule 11 of NCLT   | 17/11/2022 | Main Case Not Link and Main Case No. Missing in All PDF and Page No. 50-110 Need to English Translate Copy and Please Mentioned Page no in True Typed copy and Merge One PDF All Annexure and Vakalatnama and Please Deleted Extra Document and upload one Application and Proof of Service | SANJAY KUMAR PANDEY  |

|     |            |   |                 |   |   |   |            |  |                      |
|-----|------------|---|-----------------|---|---|---|------------|--|----------------------|
| 101 | 16/11/2022 | Interlocutory Application (I.B.C)       | 710102094672022 | COMPANY PETITION IB (IBC)/694(PB)2018                     | EMPLOYEE PROVIDENT FUND ORGANIZATION VS HARISH TANEJA R.P.  | Rule 11 of NCLT, 2016                       | 17/11/2022 | Page No. 17, Not Clear and Page No. Not Mentioned According your Index             | Kaushik Kumar Dey    |
| 102 | 16/11/2022 | Interlocutory Application (I.B.C)       | 710102094692022 | COMPANY PETITION IB (IBC)/3133(PB)2019                    | OMKARA TRANSPORT PRIVATE LIMITED VS THE INDURE PRIVATE LIMITED  | Sec. 12A                                    | 17/11/2022 | section wrong and memo party missing and sign missing in application pge           | Angad                |
| 103 | 16/11/2022 | Company Application(Companies Act)      | 710102094872022 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/110(ND)2021 | RAS LIFE SCIENCES PRIVATE LIMITED VS THE REGIONAL DIRECTOR NORTHERN REGION MINISTRY OF CORPORATE AFFAIRS AT MCA | Application under any other provisions      | 17/11/2022 | Section Wrong According your PDF   | HARKESH              |
| 104 | 16/11/2022 | Interlocutory Application (I.B.C)       | 710102094782022 | COMPANY PETITION IB (IBC)/429(ND)2022                     | DEVENDRA UMRao VS THE REGIONAL DIRECTOR NORTHERN REGION MINISTRY OF CORPORATE AFFAIRS AT MCA                    | Application under any other provisions- IBC | 17/11/2022 | Page No. 25-26 Page Not clear  | Devendra             |
| 105 | 16/11/2022 | Interlocutory Application (I.B.C)       | 710102094702022 | COMPANY PETITION IB (IBC)/1012(PB)2020                    | RABINDRA KUMAR MINTRI VS THE REGIONAL DIRECTOR NORTHERN REGION MINISTRY OF CORPORATE AFFAIRS AT MCA             | Application under any other provisions- IBC | 17/11/2022 | Page No. Missing in Vakalatnama According your PDF                                 | Kanika               |
| 106 | 16/11/2022 | Interlocutory Application (I.B.C)       | 710102094682022 | COMPANY PETITION IB (IBC)/1031(ND)2018                    | SAJEVE BHUSHAN DEORA LIQUIDATOR VS THE REGIONAL DIRECTOR NORTHERN REGION MINISTRY OF CORPORATE AFFAIRS AT MCA   | Application under any other provisions- IBC | 17/11/2022 | page 47 not clear page and memo party missing                                      | Sajeve Bhushan Deora |
| 107 | 5/11/2022  | Interlocutory Application (I.B.C)       | 710102091362022 | COMPANY PETITION IB (IBC)/1342(ND)2018                    | STATE BANK OF INDIA VS MAHESH BANSAL  | Sec 60(5)                                   | 17/11/2022 | sign missed on application need to every pages need to sign on prayer of applicant | Ichchha Kalash       |
| 108 | 17/11/2022 | Restoration Application (Companies Act) | 710102094992022 | COMPANY PETITION (COMPANIES ACT)/82(ND)2017               | SUBHASH CHANDER MANOCHA VS V.B MINIRALS AND RESINS PRIVATE LIMITED  | Rule 11 of NCLT                             | 17/11/2022 | &quot;case type wrong section wrong according your pdf &quot;                      | RANJANA ROY GAWAI    |
| 109 | 17/11/2022 | Interlocutory Application (I.B.C)       | 710102095172022 | COMPANY PETITION IB (IBC)/29(ND)2018                      | SAJEVE BHUSHAN DEORA LIQUIDATOR OF WOOLWAYS INDIA LIMITED VS V.B MINIRALS AND RESINS PRIVATE LIMITED            | Application under any other provisions- IBC | 18/11/2022 | page numbering missing after page 7,8  | Sajeve Bhushan Deora |
| 110 | 17/11/2022 | Restoration Application (IBC)           | 710102095042022 |   | JITENDRA V KIKAVAT VS BANK OF BARODA  | Rule 11 of NCLT, 2016                       | 18/11/2022 | main case not link and memo party missing and service missing                      | Ankit Parashar       |

|     |            |                                    |                 |   |  |   |            |  |                       |
|-----|------------|------------------------------------|-----------------|---|--|---|------------|--|-----------------------|
| 111 | 17/11/2022 | Interlocutory Application (I.B.C)  | 710102095032022 | COMPANY PETITION IB (IBC)/3226(ND)2019                    | BHARAT SANCHAR NIGAM LIMITED VS OKAYA POWER PVT LTD  | Rule 11 of NCLT, 2016                       | 18/11/2022 | stamp paper missing and section wrong and section not mention in index and   | Sapna                 |
| 112 | 17/11/2022 | Interlocutory Application (I.B.C)  | 710102095252022 | COMPANY PETITION IB (IBC)/1344(PB)2018                    | BANK OF BARODA VS ALOK KUMAR AGRAWAL LIQUIDATOR  | Application under any other provisions- IBC | 18/11/2022 | case type wrong and sign missing in application page   | Brijesh Kumar Tamber  |
| 113 | 17/11/2022 | Interlocutory Application (I.B.C)  | 710102095212022 | COMPANY PETITION IB (IBC)/199(PB)2018                     | ANSHUJ DHINGRA VS ALOK KUMAR AGRAWAL LIQUIDATOR  | Sec 60(5)                                   | 18/11/2022 | section wrong  | ANSHUJ DHINGRA        |
| 114 | 17/11/2022 | Restoration Application (IBC)      | 710102095072022 | COMPANY PETITION IB (IBC)/160(PB)2017                     | NTPC LTD VS ARVIND GARG LIQUIDATOR OF ARVIND GARG  | Rule 11 of NCLT, 2016                       | 18/11/2022 | case type wrong  | Vikram Singh Baid     |
| 115 | 17/11/2022 | Interlocutory Application (I.B.C)  | 710102095222022 | COMPANY PETITION IB (IBC)/67(ND)2022                      | RESOLUTION PROFESSIONAL FOR SOM RESORTS PVT LTD VS COSMIC STRUCTURES LIMITED THROUGH OFFICIAL LIQUIDATOR | Sec 60(5)                                   | 18/11/2022 | 22-29,37-40,42-43, not clear page  | NIKITA RAJPAL         |
| 116 | 17/11/2022 | Interlocutory Application (I.B.C)  | 710102095262022 | COMPANY PETITION IB (IBC)/1344(PB)2018                    | BANK OF BARODA VS ALOK KUMAR AGRAWAL LIQUIDATOR  | Sec 60(5)                                   | 18/11/2022 | 54,86, not clear page and memo party missing   | Brijesh Kumar Tamber  |
| 117 | 17/11/2022 | Interlocutory Application (I.B.C)  | 710102095312022 | COMPANY PETITION IB (IBC)/998(ND)2020                     | DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED                       | Application under any other provisions- IBC | 18/11/2022 | section wrong and sign missing in application page and page 12,15,16 ,83-84 not clear page and 79-82,85-90,91-116,hindi page and 127 page missing and true copy missing in annexure page | ABHISHEK VIKRAM       |
| 118 | 17/11/2022 | Interlocutory Application (I.B.C)  | 710102094972022 | COMPANY PETITION IB (IBC)/980(ND)2020                     | VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED VS SITI VISION DIGITAL MEDIA PVT. LTD.                    | Rule 11 of NCLT, 2016                       | 18/11/2022 | section wrong  | HARSHAL KUMAR         |
| 119 | 17/11/2022 | Interlocutory Application (I.B.C)  | 710102095012022 | COMPANY PETITION IB (IBC)/17(ND)2019                      | SUNIL KUMAR WADHWA VS SARVESH KASHYAP RESOLUTION PROFESSIONAL  | Sec 60(5)                                   | 18/11/2022 | memo party incomplete  | ARUN                  |
| 120 | 17/11/2022 | Interlocutory Application (I.B.C)  | 710102095322022 | COMPANY PETITION IB (IBC)/517(ND)2022                     | SHRI SHYAM OVERSEAS LLP VS BEST AGROLIFE LIMITED   | Application under any other provisions- IBC | 18/11/2022 | ib not mention in main case and sign missing in application page and page number not mention in index and service missing  | MOHIT NANDWANI        |
| 121 | 17/11/2022 | Interlocutory Application (I.B.C)  | 710102095132022 | COMPANY PETITION IB (IBC)/1835(ND)2019                    | RUKHSANA CHOUDHURY VS BEST AGROLIFE LIMITED  | Application under any other provisions- IBC | 18/11/2022 | 10-16 not clear page   | ASHOK                 |
| 122 | 17/11/2022 | Interlocutory Application (I.B.C)  | 710102095182022 | COMPANY PETITION IB (IBC)/1344(PB)2018                    | BANK OF BARODA VS ALOK KUMAR AGRAWAL LIQUIDATOR  | Application under any other provisions- IBC | 18/11/2022 | memo party missing and section wrong and sign missing in application page  | Brijesh Kumar Tamber  |
| 123 | 17/11/2022 | Company Application(Companies Act) | 710102095372022 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022 | D M FOODS PRIVATE LIMITED VS ALOK KUMAR AGRAWAL LIQUIDATOR   | Rule 32                                     | 18/11/2022 | memo party missed main case wrong link due payment for rule-11, court fee welfare  | RAMESH CHANDRA SHARMA |

|     |            |                                  |                 |  |  |                       |            |   |                 |
|-----|------------|----------------------------------|-----------------|--|--|-----------------------|------------|---|-----------------|
| 124 | 5/9/2022   | Company Petition IB (IBC)        | 710102072482022 |  | M/S. TRUFORM ENGINEERS VS M/S. TECHNOFAB ENGINEERS LIMITED                           | Rule 11 of NCLT, 2016 | 18/11/2022 | court fee missed case year wrong  | Akshay Ringe    |
| 125 | 30/09/2022 | Company Petition (Companies Act) | 710102080582022 |  | TECHNO EASYCRETE PVT. LTD. VS PRADEEP KHATTAR  | Section 166           | 17/11/2022 | Sign missed in synopsis &&& list of dates events  | MUKESH KUMAR    |
| 126 | 30/09/2022 | Company Petition IB (IBC)        | 710102080622022 |  | A AND R ENTERPRISE PRIVATE LIMITED VS TGB REALCON PRIVATE LIMITED                    | IBC under Sec 7       | 18/11/2022 | Council detail and sign missed in master index, pgs not clear 29 to 31, paste welfare on blanks side of vakalatnama | Suvesh Kumar    |
| 127 | 4/10/2022  | Company Petition IB (IBC)        | 710102081452022 |  | JITENDER KUMAR JAIN VS VALID TECHNOLOGIES INDIA PRIVATE LIMITED                      | IBC Under Sec 9       | 18/11/2022 | pgs missed 66, company master data missed of respondent   | Amir            |
| 128 | 14/10/2022 | Company Petition IB (IBC)        | 710102084932022 |  | KHANUJA ENTERPRISES VS VLCC HEALTH CARE LIMITED                                      | IBC Under Sec 9       | 15/11/2022 | page:30 translation, page:40-41, 52not clear, etc   | VAKATI          |
| 129 | 15/10/2022 | Company Petition (Companies Act) | 710102085932022 |  | ANJU SAHNI VS GOLDEN PEACOCK CREATION PRIVATE LIMITED                                | Sec. 58(3)            | 17/11/2022 | Order of the Hon'ble Bench as stated not on record.   | Aditya          |
| 130 | 28/10/2022 | Company Petition IB (IBC)        | 710102088902022 |  | SIDBI THROUGH RP VS MS. MADHU RASTOGI  | Section 95(1)         | 16/11/2022 | page:321-333, ( typed copy required )not clear,   | ABHISHEK DEVGAN |
| 131 | 28/10/2022 | Company Petition IB (IBC)        | 710102088882022 |  | SIDBI THROUGH RP VS MR. DEEPAK RASTOGI   | Section 95(1)         | 16/11/2022 | page:322-334, ( typed copy required )not clear,   | ABHISHEK DEVGAN |
| 132 | 28/10/2022 | Company Petition IB (IBC)        | 710102088962022 |  | SIDBI THROUGH RP VS MS. SONALI RASTOGI   | Section 95(1)         | 16/11/2022 | page:322-334, ( typed copy required )not clear,   | ABHISHEK DEVGAN |
| 133 | 28/10/2022 | Company Petition IB (IBC)        | 710102088942022 |  | SIDBI THROUGH RP VS MS. RANI RASTOGI   | Section 95(1)         | 16/11/2022 | page:321-333, ( typed copy required )not clear,   | ABHISHEK DEVGAN |
| 134 | 28/10/2022 | Company Petition IB (IBC)        | 710102088922022 |  | SIDBI THROUGH RP VS MS. MEETA RASTOGI  | Section 95(1)         | 16/11/2022 | page:321-333, ( typed copy required )not clear,   | ABHISHEK DEVGAN |
| 135 | 28/10/2022 | Company Petition (Companies Act) | 710102089062022 |  | SDL MULTILINGUAL SOLUTIONS PRIVATELIMITED VS REGISTRAR OF COMPANIES NCT OF NEW DELHI | Sec. 441              | 16/11/2022 | Fees missed of sections 92,96,99 (kindly mentioned read with sections in index &&& petition in pg no 15)            | Ahsan Ahmad     |
| 136 | 28/10/2022 | Company Petition IB (IBC)        | 710102088982022 |  | SIDBI THROUGH RP VS MS. SUDHA RASTOGI  | Section 95(1)         | 16/11/2022 | page:321-333, not clear,  | ABHISHEK DEVGAN |
| 137 | 28/10/2022 | Company Petition IB (IBC)        | 710102088892022 |  | SIDBI THROUGH RP VS MR. AMAR NATH RAI  | Section 95(1)         | 16/11/2022 | page:321-333, ( typed copy required ) not clear,  | ABHISHEK DEVGAN |
| 138 | 28/10/2022 | Company Petition IB (IBC)        | 710102088912022 |  | SIDBI THROUGH RP VS MR. KARAN RASTOGI  | Section 95(1)         | 16/11/2022 | page:321-333, ( typed copy required )not clear,   | ABHISHEK DEVGAN |
| 139 | 28/10/2022 | Company Petition IB (IBC)        | 710102088932022 |  | SIDBI THROUGH RP VS MR. PARESH RASTOGI   | Section 95(1)         | 16/11/2022 | page:324-336, ( typed copy required )not clear,   | ABHISHEK DEVGAN |
| 140 | 2/11/2022  | Company Petition IB (IBC)        | 710102090462022 |  | B.P. AGENCY (HYD) VS BN PACK CORRUGATED PRIVATE LIMITED                              | IBC Under Sec 9       | 16/11/2022 | Either place SPA on record and appropriate affidavit or let the Prop. sign the petition.                            | ANKIT           |

|     |            |  |                 |  |  |   |            |   |                        |
|-----|------------|--|-----------------|--|--|---|------------|---|------------------------|
| 141 | 2/11/2022  | Company Petition IB (IBC)                    | 710102090252022 |  | REKHA SINGAL VS VENUS REALCON LLP  | IBC under Sec 7                             | 16/11/2022 | irp registration certificate wrong arrange ( attach after form -2),   | Shubhi Agarwal         |
| 142 | 4/11/2022  | CA(A) Merger and Amalgamation(Companies Act) | 710102091202022 |  | RAMA STEEL TUBES LIMITED VS RAMA STEEL TUBES LIMITED   | Any other provision - Govt body             | 17/11/2022 | wrong documents uploaded  | PUNEET SACHDEV         |
| 143 | 9/11/2022  | Contempt Petition (IBC)                      | 710102092592022 |  | UNITY AURUM CONSTRUCTION PVT. LTD VS EARTHCON UNIVERSAL INFRATECH PVT. LTD.                            | Rule 11 of NCLT, 2016                       | 16/11/2022 | memo of parties, brief of synopsis, list of dates and events missed, contempt petition under rule 11 of nclt and for other section under read with tag, true copy sign missed on every pages of annexures. br missed, in 2nd pdf, etc   | Rahul Jain             |
| 144 | 10/11/2022 | Company Petition IB (IBC)                    | 710102092722022 |  | SANJIV NARULAA VS EARTHCON UNIVERSAL INFRATECH PVT. LTD.   | Section 94(1)                               | 16/11/2022 | petition every page sign missed, page:81-87, 147-153, not clear, etc  | Aditi Sharma           |
| 145 | 10/11/2022 | Company Petition IB (IBC)                    | 710102092702022 |  | AJIT GYANCHAND JAIN VS EARTHCON UNIVERSAL INFRATECH PVT. LTD.  | Application under any other provisions- IBC | 15/11/2022 | welfare and court fee missing in vakalatnama and page 13 missing  | Prakash Legal Advisers |
| 146 | 8/11/2022  | Company Petition IB (IBC)                    | 710102092252022 |  | MR. ASHWANI KUMAR VS GREAT INDIAN NAUTANKI COMPANY PRIVATELIMITED.                                     | IBC Under Sec 9                             | 16/11/2022 | page:2872,2875 to 2877,2935 to 2939,3023,3205,3206,3246 to 3248,3256,3257,3280,3288,3299,3300,3307 to 3310,3313,3315,3324,3325,3340,3341.3355 to 3357,3364,3390,3396,3413,3414,3425,3426,3444,3448,3450,3451,3456,3457,3460,3461,3559,3560,3603,3607,3619,3643 not clear etc page:567-570, 580, 583, 590-599, 882-885, 902-903, 970-972, 987, 1049, 1052-1054, 1111-1116, 1200, 1382-1383, 1423-1425, 1433-1434, 1457, 1465, 1471, 1476-1477, 1485- 1487, 1490, 1501-1502, 1517-1518, 1532-1534, 1541, 1544, 1567, 1590-1591, 1602-1603, 1621, 1625-1628, 1631-1634, 1637-1638, 1736-1737, 1780, 1784, 1796, 1820 | Mr. Viplav Acharya     |
| 147 | 10/11/2022 | Company Petition (Companies Act)             | 710102093062022 |  | ART BUSINESS & CONSUMER FINANCE (INDIA)PRIVATE LIMITED VS ART CORPORATE FINANCE (INDIA) PRIVATELIMITED | Sec. 230-232 - Second Motion                | 17/11/2022 | Wrong case type select,link 2nd motion with 1st motion, supporting affidavit and e stamp not notarize,small font 107 to 113,116 to 119,175 to 185, volume wise separate index missed, e stamp and affidavit not notarize from pg no 242 to 249  | Gaurav                 |

|     |            |                                  |                 |  |  |                         |            |  |                      |
|-----|------------|----------------------------------|-----------------|--|--|-------------------------|------------|--|----------------------|
| 148 | 12/11/2022 | Company Petition (Companies Act) | 710102093812022 |  | SATISH KUMAR SETHI VS PCL OIL AND SOLVENTS LIMITED                   | Sec. 241(1),Sec. 242(4) | 17/11/2022 | Master index missed in 1st volume, brief synopsis/list of dates &&& events missed, pgs not clear 46,223,225,228,418 to 420,426,518,520 to 550,578,772 to 782,820,822,823,932 to 939 pg no 343,767,768,1111 missed, | MOHIT CHAUDHARY      |
| 149 | 11/11/2022 | Company Petition IB (IBC)        | 710102093292022 |  | BANK OF MAHARASHTRA VS ASHISH GUPTA                                  | Section 95(1)           | 18/11/2022 | page:20-24 double page numbering, page:15-16 dim, jurisdiction not in delhi etc  | NAMIT SURI           |
| 150 | 11/11/2022 | Company Petition IB (IBC)        | 710102093362022 |  | NAMAN INFRADEVELOPERS PRIVATE LIMITED VS VARUN MEDIA PRIVATE LIMITED | IBC under Sec 7         | 18/11/2022 | jurisdiction not in delhi  | Deepak               |
| 151 | 12/11/2022 | Contempt Petition (IBC)          | 710102093682022 |  | RUCHI BIRLA SETH VS PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED  | Sec 60(5)               | 16/11/2022 | wrong section and case type wrong, contact to registry, etc  | Rijuraj Singh Jamwal |
| 152 | 11/11/2022 | Company Petition IB (IBC)        | 710102093262022 |  | BANK OF MAHARASHTRA VS N. K. GUPTA                                   | Section 95(1)           | 18/11/2022 | page: remove double page numbering on every pages of annexures, page:, 15-16, 52-53 dim, jurisdiction not in delhi etc   | NAMIT SURI           |
| 153 | 10/11/2022 | Company Petition IB (IBC)        | 710102093072022 |  | BANK OF MAHARASHTRA VS BAL KISHAN GUPTA                              | Section 95(1)           | 16/11/2022 | page:14-15 dim, page:19-23, 30-31, 35-38, 50-52, double page numbering, section not mention in index, etc  | NAMIT SURI           |
| 154 | 10/11/2022 | Company Petition IB (IBC)        | 710102092952022 |  | CANARA BANK VS BIREN SABHARWAL                                       | Section 95(1)           | 16/11/2022 | page:73-74 not clear, 25rs advocate welfare has been misplaced on bank side of vakalatnama, 3rs court fee missed, etc  | ARUN                 |
| 155 | 10/11/2022 | Company Petition IB (IBC)        | 710102092962022 |  | THE CANARA BANK LIMITED VS BUBBLES SABHARWAL                         | Section 95(1)           | 16/11/2022 | page:72-73 not clear, 25rs advocate welfare has been misplaced on bank side of vakalatnama, 3rs court fee missed, etc  | ARUN                 |
| 156 | 10/11/2022 | Company Petition IB (IBC)        | 710102093032022 |  | BANK OF MAHARASHTRA VS KAILASH CHANDRA JOSHI                         | Section 95(1)           | 16/11/2022 | page:23-25, 32-33, not clear, double page numbering on every pages of annexure, etc pages not clear,   | NAMIT SURI           |
| 157 | 10/11/2022 | Company Petition IB (IBC)        | 710102092972022 |  | THE CANARA BANK LIMITED VS SURYA KANT JAIPURIA                       | Section 95(1)           | 16/11/2022 | page:71 cut, page:76-77 cut, 82 not clear, 25rs advocate welfare has been misplaced on bank side of vakalatnama, 3rs court fee missed, etc   | ARUN                 |
| 158 | 11/11/2022 | Company Petition IB (IBC)        | 710102093152022 |  | BANK OF MAHARASHTRA VS SUDHA GUPTA                                   | Section 95(1)           | 18/11/2022 | page: remove double page numbering on every pages of annexures, page:, 15-16, 52-53 dim, jurisdiction not in delhi etc   | NAMIT SURI           |
| 159 | 11/11/2022 | Company Petition IB (IBC)        | 710102093422022 |  | SMS PLASTICS TECHNOLOGY PRIVATE LIMITED VS SUDHA GUPTA               | IBC Section 59          | 18/11/2022 | page:153 not clear, etc  | Kunal                |

|     |            |   |                     |  |  |   |            |   |                |
|-----|------------|---|---------------------|--|--|---|------------|---|----------------|
| 160 | 11/11/2022 | Company Petition IB (IBC)                     | 710102093582022     |  | IDBI BANK LIMITED VS CHOKHANI INTERNATIONAL LIMITED                              | Section 95(1)   | 18/11/2022 | page:198-200, 40, not clear, page:41 cut, 25rs advocate welfare and 3rs court fee missed placed on blank side of vakalatnama, etc | SANJAY BAJAJ   |
| 161 | 11/11/2022 | Company Petition IB (IBC)                     | 710102093252022     |  | BANK OF MAHARASHTRA VS PUSHPA GUPTA  | Section 95(1)   | 18/11/2022 | page: remove double page numbering on every pages of annexures, page:, 15-16, 52-53 dim, jurisdiction not in delhi etc            | NAMIT SURI     |
| 162 | 11/11/2022 | Company Petition IB (IBC)                     | 710102093222022     |  | BANK OF MAHARASHTRA VS SAROJ GUPTA   | Section 95(1)   | 18/11/2022 | page: remove double page numbering on every pages of annexures, page:, 15-16, 52-53 dim, jurisdiction not in delhi etc            | NAMIT SURI     |
| 163 | 14/11/2022 | Company Petition (Companies Act)              | 710102093962022     |  | JAGMEET SINGH SETHI VS HENGST-LUMAN INDIA PRIVATE LIMITED                        | Section 246,Sec. 241(1),Sec. 242(4),Sec. 244(1)                   | 18/11/2022 | Pgs not clear 76,260,351,352  | Rajnish        |
| 164 | 15/11/2022 | Company Petition IB (IBC)                     | 710102094302022     |  | KKSPUN INDIA LIMITED VS KKSPUN INDIA LIMITED                                     | Rule 11 of NCLT, 2016   | 17/11/2022 | Memo Party Missing and Section Wrong According your PDF Index and Application and CP Not Mentioned in Main Case                   | S.             |
| 165 | 15/11/2022 | Intervention Petition (IBC)                   | 710102094422022     |  | BRIGADIER RAJEEV VARMA VS TGB REALITY PVT. LTD.                                  | Sec 60(5)   | 18/11/2022 | section wrong according your pdf memo party missed in index and in application sign missed in application                         | Dushyant       |
| 166 | 16/11/2022 | CP(AA) Merger and Amalgamation(Companies Act) | 710102094852022     |  | INNOTION TECHNOLOGIES PRIVATE LIMITED VS TGB REALITY PVT. LTD.                   | Sec. 230-232 - Second Motion                                      | 18/11/2022 | Pgs not clear 42,44 to 53,56 to 77,82 to 93,132 to 137,164 to 167,173 to 181,187 to 200,207 to 207L,                              | Abhishek Nahta |
| 167 | 18/11/2022 | Company Petition (Companies Act)              | 710102095452022     |  | DHANVIRDHI CONSULTANTS PVT. LTD. VS SPML INFRA LIMITED                           | Rule 11 of NCLT   | 18/11/2022 | Main Case Not Link and Case Type Wrong  | Sonia          |
| 168 | 6/11/2022  | 0710102/07301/2022(No. of Docs - 1)           | 0710102073012022/2  | COMPANY PETITION IB (IBC)/684(ND)2022          | AFA EXPORTS PRIVATE LIMITED Vs.  | IBC Section 59  | 6/11/2022  | Case Title Missing and Index Incomplete   |                |
| 169 | 14-11-2022 | 0710102/00273/2020(No. of Docs - 5)           | 0710102002732020/48 | COMPANY PETITION IB (IBC)/300(PB)2020          | ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD          | IBC under Sec 7   | 14-11-2022 | Wrongly Filed Need to be IA   |                |
| 170 | 14-11-2022 | 0710102/01975/2022(No. of Docs - 1)           | 0710102019752022/3  | COMPANY APPEAL(COMPANIES ACT)/34(ND)2022       | UNION BANK OF INDIA LIMITED Vs. VIDUSHI AGARWAL                                  | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | 14-11-2022 | Pagination Wrong According your PDF   |                |
| 171 | 14-11-2022 | 0710102/03210/2022(No. of Docs - 1)           | 0710102032102022/2  | INTERLOCUTORY APPLICATION (I.B.C)/2058(PB)2022 | INDU MITTAL Vs. GOPAL LAL BASER  | ----  | 14-11-2022 | Page No. Not Mentioned in PDF   |                |
| 172 | 14-11-2022 | 0710102/04653/2022(No. of Docs - 1)           | 0710102046532022/2  | COMPANY PETITION (COMPANIES ACT)/111(ND)2022   | DMI HOUSING FINANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA | Sub-Section (1) Of Section 66.                                    | 14-11-2022 | Incomplete Documents  |                |

|     |            |                                     |                    |  |  |   |            |   |  |
|-----|------------|-------------------------------------|--------------------|--|--|---|------------|---|--|
| 173 | 14-11-2022 | 0710102/04653/2022(No. of Docs - 1) | 0710102046532022/3 | COMPANY PETITION (COMPANIES ACT)/111(ND)2022   | DMI HOUSING FINANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA                 | Sub-Section (1) Of Section 66.  | 14-11-2022 | Incomplete Documents  |  |
| 174 | 14-11-2022 | 0710102/04732/2022(No. of Docs - 1) | 0710102047322022/3 | COMPANY PETITION (COMPANIES ACT)/113(ND)2022   | DMI FINANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA                           | Sub-Section (1) Of Section 66.  | 14-11-2022 | Incomplete Documents  |  |
| 175 | 14-11-2022 | 0710102/04732/2022(No. of Docs - 1) | 0710102047322022/4 | COMPANY PETITION (COMPANIES ACT)/113(ND)2022   | DMI FINANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA                           | Sub-Section (1) Of Section 66.  | 14-11-2022 | Incomplete Documents  |  |
| 176 | 14-11-2022 | 0710102/05105/2022(No. of Docs - 2) | 0710102051052022/9 | INTERLOCUTORY APPLICATION (I.B.C)/3432(ND)2022 | SANJAY GUPTA Vs. MR.NITIN BHARAL   | Application under any other provisions- IBC                                 | 14-11-2022 | Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing  |  |
| 177 | 14-11-2022 | 0710102/06273/2022(No. of Docs - 2) | 0710102062732022/1 | INTERLOCUTORY APPLICATION (I.B.C)/3768(ND)2022 | KOTAK MAHINDRA BANK LIMITED Vs. CMI LIMITED  | Sec 60(5)   | 14-11-2022 | Index Missing and Need to Applicant sign on Every Pages in Reply  |  |
| 178 | 14-11-2022 | 0710102/06554/2022(No. of Docs - 2) | 0710102065542022/8 | INTERLOCUTORY APPLICATION (I.B.C)/3940(PB)2022 | BKG CORP LIMITED Vs. LEADING HOTELS LTD [UNDER CIRP]   | Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016 | 14-11-2022 | Need to Applicant Sing on Every Pages   |  |
| 179 | 14-11-2022 | 0710102/06633/2022(No. of Docs - 1) | 0710102066332022/3 | COMPANY PETITION IB (IBC)/641(ND)2022          | INTEC CAPITAL LIMITED Vs. SHIV RAMAN DUGGAL  | Section 95(1)   | 14-11-2022 | 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama        |  |
| 180 | 14-11-2022 | 0710102/06749/2022(No. of Docs - 2) | 0710102067492022/1 | INTERLOCUTORY APPLICATION (I.B.C)/4036(ND)2022 | VIVEK SHARMA Vs. UMESH CHAND GOYAL RESOLUTION PROFESSIONAL                                       | Sec 54(1)   | 14-11-2022 | Order Copy Missed   |  |
| 181 | 14-11-2022 | 0710102/07446/2020(No. of Docs - 6) | 0710102074462020/1 | COMPANY PETITION (COMPANIES ACT)/134(ND)2020   | SHRI VISHWANATH AGRAWALLA Vs. EICHER MOTORS LIMITED  | Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32                             | 14-11-2022 | Rejoinder Separately Filed Different Diary No.  |  |
| 182 | 14-11-2022 | 0710102/07805/2022(No. of Docs - 1) | 0710102078052022/1 | INTERLOCUTORY APPLICATION (I.B.C)/4635(PB)2022 | KWALITY TOWNSHIP PVT. LTD. Vs. GOPAL LAL BASER   | Sec 60(5)   | 14-11-2022 | Page No. Not Mentioned in PDF   |  |
| 183 | 14-11-2022 | 0710102/07835/2022(No. of Docs - 3) | 0710102078352022/1 | COMPANY APPEAL(COMPANIES ACT)/218(ND)2022      | PRASNHUL GUPTA Vs. OFB TECH PRIVATE LIMITED  | Sec 252 (3)   | 14-11-2022 | Page No. 2-102 True Copy Sign Missing and one Page 103 is Blank Please Remove Blank Page                              |  |
| 184 | 14-11-2022 | 0710102/08443/2020(No. of Docs - 2) | 0710102084432020/3 | COMPANY PETITION IB (IBC)/431(ND)2020          | KUSMUNDA COAL TRANSPORT PRIVATE LIMITED Vs. ASSESSING OFFICER                                    | IBC Section 59  | 14-11-2022 | Page No. Not Mentioned in Index and E-Stamp paper and Affidavit Missing   |  |
| 185 | 14-11-2022 | 0710102/08518/2021(No. of Docs - 4) | 0710102085182021/3 | COMPANY PETITION (COMPANIES ACT)/217(ND)2021   | SAXENA MULTISPECIALITY HOSPITAL PRIVATELIMITED Vs. TULIP MULTISPECIALITY HOSPITAL PRIVATELIMITED | Sec. 241(1),Sec. 242(4),Sec. 244(1)   | 14-11-2022 | Page No. 136-146, 187, 195-208, 215, 354-370 Need to English Translate Copy and Page No. Mentioned in True typed Copy |  |



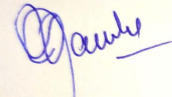
|     |            |                                     |                     |  |  |   |            |   |  |
|-----|------------|-------------------------------------|---------------------|--|--|---|------------|---|--|
| 186 | 14-11-2022 | 0710102/09012/2022(No. of Docs - 2) | 0710102090122022/1  | INTERLOCUTORY APPLICATION (I.B.C)/5345(ND)2022 | DEEPAK KHANNA Vs. EARTH INFRASTRUCTURE S LTD.  | Sec 60(5)                                   | 14-11-2022 | Page No. 5-10 True Copy Sign Missing  |  |
| 187 | 14-11-2022 | 0710200/40075/2014(No. of Docs - 5) | 0710200400752014/6  | COMPANY PETITION (COMPANIES ACT)/1(ND)2014     | M/S SERVSYSTEM PVT LTD Vs. M/S ROSE SERVICED APARTMENTS INDIA PVT LTD                                    | Application under any other provisions      | 14-11-2022 | Reply and Rejoinder Separately Filed Different Diary No.  |  |
| 188 | 14-11-2022 | 0710200/40077/2014(No. of Docs - 9) | 0710200400772014/5  | COMPANY PETITION (COMPANIES ACT)/2(ND)2014     | M/S YOROSHIL INVESTMENT PVT LTD Vs. M/S WEL INTERTRADE PVT LTD   | Application under any other provisions      | 14-11-2022 | Reply Filed Separately and Different Diary No. and Caveat Wrongly filed Need to be Caveat               |  |
| 189 | 15-11-2022 | 0710102/00690/2022(No. of Docs - 2) | 0710102006902022/6  | COMPANY PETITION IB (IBC)/105(ND)2022          | SH. SURESH KUMAR Vs. TECHNOFAB ENGINEERING LIMITED   | IBC Under Sec 9                             | 15-11-2022 | Index Missing and Need to Applicant Sign on Every Pages in Written Submission                           |  |
| 190 | 15-11-2022 | 0710102/01426/2021(No. of Docs - 4) | 0710102014262021/2  | INTERLOCUTORY APPLICATION (I.B.C)/1056(ND)2021 | GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED Vs. OSS CONSTRUCTIONS PRIVATE LIMITED | Sec 43(1) r/w Sec 44 (1)                    | 15-11-2022 | 1 Rs. Court Fess Missing in Vakalatnama and Pagination Wrong According your Index                       |  |
| 191 | 15-11-2022 | 0710102/01646/2022(No. of Docs - 1) | 0710102016462022/6  | COMPANY PETITION (COMPANIES ACT)/44(ND)2022    | APCO WORLDWIDE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES  | Sub-Section (1) of Section 66.              | 15-11-2022 | Only Proof of Service Show Please Document Upload Once again  |  |
| 192 | 15-11-2022 | 0710102/01870/2021(No. of Docs - 3) | 0710102018702021/13 | COMPANY PETITION (COMPANIES ACT)/69(ND)2021    | BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE BUILDCON COMPANY PVT. LTD.                          | Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)  | 15-11-2022 | Need to Applicant Sing on Every Pages in Written submissions and Page No. 14-244 True Copy Sign Missing |  |
| 193 | 15-11-2022 | 0710102/02501/2022(No. of Docs - 2) | 0710102025012022/4  | COMPANY PETITION IB (IBC)/327(ND)2022          | ANMOL SURI Vs. WOODHILL INFRASTRUCTURE LIMITED.  | IBC Under Sec 9                             | 15-11-2022 | Wrongly Filed Need to be IA Filed   |  |
| 194 | 15-11-2022 | 0710102/03288/2021(No. of Docs - 1) | 0710102032882021/60 | COMPANY PETITION (COMPANIES ACT)/170(PB)2021   | UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE Vs. BHUSHAN AVIATION LIMITED                   | Sec 241 (2)                                 | 15-11-2022 | Ticket Not Allowed Mid on Vakalatnama   |  |
| 195 | 15-11-2022 | 0710102/03390/2022(No. of Docs - 2) | 0710102033902022/2  | INTERLOCUTORY APPLICATION (I.B.C)/2340(PB)2022 | VIJAY KUMAR AHUJA Vs. PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD.   | Application under any other provisions- IBC | 15-11-2022 | Order Copy Missed   |  |
| 196 | 15-11-2022 | 0710102/04473/2022(No. of Docs - 1) | 0710102044732022/2  | INTERLOCUTORY APPLICATION (I.B.C)/2735(ND)2022 | BHIM SAIN GOYAL Vs.  | Application under any other provisions- IBC | 15-11-2022 | Wrongly Filed Need to be IA and Affidavit Filed in Additional Separately Filed                          |  |
| 197 | 15-11-2022 | 0710102/06044/2022(No. of Docs - 1) | 0710102060442022/1  | INTERLOCUTORY APPLICATION (I.B.C)/3596(ND)2022 | SH. GYAN CHANDRA MISRA Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED                                  | Sec 60(5)                                   | 15-11-2022 | E-Stamp Paper Missing   |  |

|     |            |                                     |                     |   |   |   |            |   |  |
|-----|------------|-------------------------------------|---------------------|---|---|---|------------|---|--|
| 198 | 15-11-2022 | 0710102/06153/2021(No. of Docs - 4) | 0710102061532021/1  | INTERLOCUTORY APPLICATION (I.B.C)/3895(ND)2021        | GAURAV KATIYAR Vs. OSS CONSTRUCTIONS PRIVATE LIMITED  | Sec 43(1) r/w Sec 44 (1)  | 15-11-2022 | 1 Rs. Court Fess Missing in Vakalatnama and Need to Applicant Sign on Every Pages in Reply and Please Delete Extra Document |  |
| 199 | 15-11-2022 | 0710102/06554/2022(No. of Docs - 2) | 0710102065542022/9  | INTERLOCUTORY APPLICATION (I.B.C)/3940(PB)2022        | BKG CORP LIMITED Vs. LEADING HOTELS LTD [UNDER CIRP]  | Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016 | 15-11-2022 | Need to Applicant Sign on Every Pages in Brief Synopsis   |  |
| 200 | 15-11-2022 | 0710102/07010/2022(No. of Docs - 2) | 0710102070102022/3  | INTERLOCUTORY APPLICATION (I.B.C)/4240(PB)2022        | SURESH CHANDRA AGARWAL Vs. CA RAM PHAL BHARDWAJ   | Sec 60(5),Sec 30,Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)                   | 15-11-2022 | Pagination Wrong According your Index   |  |
| 201 | 15-11-2022 | 0710102/07877/2019(No. of Docs - 2) | 0710102078772019/8  | COMPANY PETITION IB (IBC)/987(ND)2019                 | RITA KAPUR Vs. INVEST CARE REAL ESTATE LLPS/SH. SAMAR VIJAY- PROMOTING AND DESIGNATED PARTNER WITH TWO DP;S S/SH. AJIT SINHA AND AJIT MISHRA. | IBC under Sec 7   | 15-11-2022 | Ticket Not Allowed Mid on Vakalatnama   |  |
| 202 | 15-11-2022 | 0710102/07945/2022(No. of Docs - 1) | 0710102079452022/1  | COMPANY PETITION IB (IBC)/741(ND)2022                 | SWASTIK ARMAAN STEELS PRIVATE LIMITED Vs. FOOD & BIOTECH ENGINEERS INDIA PRIVATE LIMITED  | IBC Under Sec 9   | 15-11-2022 | E-Stamp Paper Missing and True copy Sign Missing in Annexure  |  |
| 203 | 15-11-2022 |                                     | 0710102071782021/3  |   |   |   | 15-11-2022 | Page No. Not Mentioned and True Copy Sign Missed Page No. 1-46  |  |
| 204 | 15-11-2022 | 0710102/08189/2022(No. of Docs - 1) | 0710102081892022/1  | INTERLOCUTORY APPLICATION(COM PANIES ACT)/284(PB)2022 | SATINDER PAL SINGH BHATIA & SMT. HARBHAJAN KAUR BHATIA Vs. ABW INFRASTRUCTURE LIMITED   | ----Rule 11 of NCLT   | 15-11-2022 | Index is Missing.   |  |
| 205 | 15-11-2022 | 0710102/08227/2022(No. of Docs - 1) | 0710102082272022/1  | INTERLOCUTORY APPLICATION(COM PANIES ACT)/275(PB)2022 | AVPREET SINGH Vs. ABW INFRASTRUCTURE LIMITED  | Rule 11 of NCLT   | 15-11-2022 | Index is Missing and Incomplete Documents.  |  |
| 206 | 15-11-2022 | 0710102/08273/2022(No. of Docs - 2) | 0710102082732022/1  | INTERLOCUTORY APPLICATION (I.B.C)/5300(ND)2022        | VIJENDER SHARMA Vs. MR. SUBHASH AGGARWAL  | Application under any other provisions- IBC                                 | 15-11-2022 | Translate the Hindi Pages into English.   |  |
| 207 | 15-11-2022 | 0710102/08951/2022(No. of Docs - 1) | 0710102089512022/1  | INTERLOCUTORY APPLICATION (I.B.C)/5556(ND)2022        | RAVI BANSAL Vs. AMIT KOTHARI  | 19(2)   | 15-11-2022 | Index is Missing.   |  |
| 208 | 15-11-2022 | 0710120/00932/2018(No. of Docs - 2) | 0710120009322018/25 | COMPANY PETITION IB (IBC)/1140(ND)2018                | ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED   | IBC under Sec 7   | 15-11-2022 | Index is Missing.   |  |
| 209 | 16-11-2022 | 0710102/04101/2022(No. of Docs - 2) | 0710102041012022/2  | COMPANY PETITION (COMPANIES ACT)/86(ND)2022           | PRAVESH AGGARWAL Vs. KBM FOODS PRIVATE LIMITED  | Sec. 241(1),Sec. 242(4)   | 15-11-2022 | Supporting Affidavit and Stamp Paper are Missing.   |  |
| 210 | 16-11-2022 | 0710102/06132/2022(No. of Docs - 2) | 0710102061322022/3  | INTERLOCUTORY APPLICATION (I.B.C)/3640(PB)2022        | SP PROBUILD LLP Vs. TODAY HOMES NOIDA PRIVATE LIMITED   | Sec 60(5)   | 15-11-2022 | Sign are Missing on Page No:1-4.  |  |

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|-----|------------|-------------------------------------|---------------------|--|--|-------------------------------------|------------|--|--|
| 211 | 16-11-2022 | 0710102/16618/2019(No. of Docs - 1) | 0710102166182019/10 | COMPANY PETITION (COMPANIES ACT)/22(ND)2020    | AMARJIT SINGH CHATHA Vs. THREE C INFRATECH PVT LTD   | Sec. 241(1),Sec. 242(4),Sec. 244(1) | 15-11-2022 | Place the Vakalatnama fees Ticket in blank space.  |  |
| 212 | 16-11-2022 | 0710102/03707/2022(No. of Docs - 7) | 0710102037072022/1  | COMPANY PETITION (COMPANIES ACT)/156(PB)2022   | UNION OF INDIA THROUGH SFIO Vs. WTC NOIDA DEVELOPMENT COMPANY PRIVATELIMITED                       | Sec 241 (2)                         | 15-11-2022 | Page No. 52-53, 59-61, Need to English Translate Copy and Volume - 6 Missing                         |  |
| 213 | 16-11-2022 | 0710102/03707/2022(No. of Docs - 7) | 0710102037072022/2  | COMPANY PETITION (COMPANIES ACT)/156(PB)2022   | UNION OF INDIA THROUGH SFIO Vs. WTC NOIDA DEVELOPMENT COMPANY PRIVATELIMITED                       | Sec 241 (2)                         | 15-11-2022 | Page No. 52-53, 59-61, Need to English Translate Copy and volume- 6 Again Upload                     |  |
| 214 | 16-11-2022 | 0710102/04784/2022(No. of Docs - 2) | 0710102047842022/5  | COMPANY PETITION IB (IBC)/505(ND)2022          | MAHI BUILDHOME PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED                              | IBC Under Sec 9                     | 15-11-2022 | 3 Rs. Court Fess Missing in Vakalatnama and Main Case Missing in Affidavit                           |  |
| 215 | 16-11-2022 | 0710102/05936/2022(No. of Docs - 1) | 0710102059362022/1  | COMPANY PETITION IB (IBC)/658(ND)2022          | M/S VISIONTECH AUTOMATION Vs. M/S DABUR INDIA LTD.   | IBC Under Sec 9                     | 15-11-2022 | Index Missing  |  |
| 216 | 16-11-2022 | 0710102/06153/2021(No. of Docs - 3) | 0710102061532021/1  | INTERLOCUTORY APPLICATION (I.B.C)/3895(ND)2021 | GAURAV KATIYAR Vs. OSS CONSTRUCTIONS PRIVATE LIMITED   | Sec 43(1) r/w Sec 44 (1)            | 15-11-2022 | Affidavit Back Date and Need to Applicant sign Every Pages in Reply and One PDF Merge in Vakalatnama |  |
| 217 | 16-11-2022 | 0710102/06768/2022(No. of Docs - 1) | 0710102067682022/2  | COMPANY PETITION IB (IBC)/650(ND)2022          | G D M TRADERS PRIVATE LIMITED THROUGH LIQUIDATOR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | IBC Section 59                      | 15-11-2022 | Wrongly Filed Need to be Report  |  |
| 218 | 16-11-2022 | 0710102/07463/2022(No. of Docs - 1) | 0710102074632022/1  | COMPANY PETITION IB (IBC)/704(ND)2022          | BANK OF BARODA THROUGH DEEPAK MITTAL RESOLUTION PROFESSIONAL Vs. ANIL GOEL                         | Section 95(1)                       | 15-11-2022 | Page No. Missing in PDF According your Index   |  |
| 219 | 16-11-2022 | 0710102/07480/2022(No. of Docs - 1) | 0710102074802022/1  | COMPANY PETITION IB (IBC)/705(ND)2022          | BANK OF BARODA THROUGH DEEPAK MITTAL Vs. SUDHA GUPTA   | Section 95(1)                       | 15-11-2022 | Page No. Missing in PDF According your Index   |  |
| 220 | 16-11-2022 | 0710102/07481/2022(No. of Docs - 1) | 0710102074812022/1  | COMPANY PETITION IB (IBC)/707(ND)2022          | BANK OF BARODA THROUGH DEEPAK MITTAL Vs. VIKAS GOEL  | Section 95(1)                       | 15-11-2022 | Page No. Missing in PDF According your Index   |  |
| 221 | 16-11-2022 | 0710102/07482/2022(No. of Docs - 1) | 0710102074822022/1  | COMPANY PETITION IB (IBC)/706(ND)2022          | BANK OF BARODA THROUGH DEEPAK MITTAL Vs. JITENDRA SINGH  | Section 95(1)                       | 15-11-2022 | Page No. Missing in PDF According your Index   |  |
| 222 | 16-11-2022 | 0710102/07484/2022(No. of Docs - 1) | 0710102074842022/1  | COMPANY PETITION IB (IBC)/733(ND)2022          | BANK OF BARODA THROUGH DEEPAK MITTAL Vs. GURMEET SINGH MATHAROO                                    | Section 95(1)                       | 15-11-2022 | Page No. Missing in PDF According your Index   |  |
| 223 | 16-11-2022 | 0710102/07485/2022(No. of Docs - 1) | 0710102074852022/1  | COMPANY PETITION IB (IBC)/708(ND)2022          | BANK OF BARODA THROUGH DEEPAK MITTAL Vs. VISHNU BHAGWAN  | Section 95(1)                       | 15-11-2022 | Page No. Missing in PDF According your Index   |  |

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| 224 | 16-11-2022 | 0710102/07700/2022(No. of Docs - 2) | 0710102077002022/1  | COMPANY APPEAL(COMPANIES ACT)/216(ND)2022      | FANTASTIC BUILDCON PVT LTD Vs. VANEETA BATRA                                    | Sec 252 (3)                                  | 15-11-2022 | Page No. 24-49 Page Not Clear   |  |
| 225 | 16-11-2022 | 0710102/07976/2022(No. of Docs - 1) | 0710102079762022/2  | COMPANY PETITION (COMPANIES ACT)/192(ND)2022   | SILVERSKILLS PRIVATE LIMITED Vs.  | Sub-Section (1) of Section 66.               | 15-11-2022 | Incomplete Affidavit  |  |
| 226 | 16-11-2022 | 0710102/08230/2021(No. of Docs - 2) | 0710102082302021/14 | INTERLOCUTORY APPLICATION (I.B.C)/5924(ND)2021 | AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED                                 | Application under any other provisions- IBC  | 15-11-2022 | Need to Applicant Sign on Every Pages in Reply and Notary Stamp Missing in E-Stamp paper  |  |
| 227 | 16-11-2022 | 0710102/08230/2021(No. of Docs - 2) | 0710102082302021/15 | INTERLOCUTORY APPLICATION (I.B.C)/5924(ND)2021 | AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED                                 | Application under any other provisions- IBC  | 15-11-2022 | Need to Applicant Sign on Every Pages in Reply and Notary Stamp Missing in E-Stamp paper  |  |
| 228 | 16-11-2022 | 0710102/08895/2021(No. of Docs - 1) | 0710102088952021/5  | COMPANY PETITION IB (IBC)/26(ND)2022           | SHUBHAM PROJECTS PRIVATE LIMITED Vs. MAHAVIR HANUMAN DEVELOPERS PRIVATE LIMITED | IBC under Sec 7                              | 15-11-2022 | Index Sequence in Paste Documents Upload Properly Scan  |  |
| 229 | 16-11-2022 | 0710102/09553/2020(No. of Docs - 2) | 0710102095532020/1  | INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021  | AGRANTE DEVELOPERS PVT. LTD. Vs. M/S EARTH BUILDPROP PVT LTD                    | Application under any other provisions- IBC  | 15-11-2022 | Page No. 52-65 Page Not Clear   |  |
| 230 | 16-11-2022 | 0710102/11930/2020(No. of Docs - 2) | 0710102119302020/2  | COMPANY PETITION IB (IBC)/357(ND)2021          | NFA LIFE SECURE PRIVATE LIMITED Vs. CONTAINER CORPORATION OF INDIA LIMITED      | IBC Under Sec 9                              | 15-11-2022 | Need to Applicant sign on Every Pages in Reply and Affidavit Back Date and Page No. 24 , 36, Need to English Translate copy and Page No. 60 65, Not Clear and Page No. 162-165 True Copy Sign Missing |  |
| 231 | 16-11-2022 | 0710102/14723/2019(No. of Docs - 2) | 0710102147232019/8  | COMPANY PETITION IB (IBC)/3226(ND)2019         | OKAYA POWER PVT LTD Vs. BHARAT SANCHAR NIGAM LIMITED                            | IBC Under Sec 9                              | 15-11-2022 | Stamp Paper Paste After Reply With Affidavit  |  |
| 232 | 16-11-2022 | 0710102/16038/2019(No. of Docs - 2) | 0710102160382019/3  | COMPANY APPLICATION(IBC)/2767(PB)2019          | RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED                          | Rule 11 of NCLT, 2016                        | 15-11-2022 | Wrongly Filed Need to be Petition   |  |
| 233 | 16-11-2022 | 0710102/43363/2018(No. of Docs - 2) | 0710102433632018/4  | COMPANY PETITION (COMPANIES ACT)/303(PB)2018   | SOHO LIMITED Vs. M/S. SOHO FOUNDATION   | Sec. 241(1),Sec. 242(4),Sec. 244(1),Sec. 213 | 15-11-2022 | E-Stamp paper and Affidavit Missing   |  |
| 234 | 16-11-2022 | 0710120/00144/2018(No. of Docs - 1) | 0710120001442018/31 | COMPANY PETITION IB (IBC)/64(PB)2017           | MACQUIRE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES LIMITED                     | IBC Under Sec 9                              | 15-11-2022 | E-Stamp Paper Missing   |  |
| 235 | 17-11-2022 | 0710102/01476/2022(No. of Docs - 2) | 0710102014762022/4  | COMPANY PETITION (COMPANIES ACT)/65(PB)2022    | FRANCHISE INDIA BRANDS LIMITED Vs. ASR MARKET VENTURES PRIVATE LIMITED          | Sec. 241(1),Sec. 242(4)                      | 15-11-2022 | Page No. 8-54 True Copy Sign Missing  |  |
| 236 | 17-11-2022 | 0710102/01796/2022(No. of Docs - 2) | 0710102017962022/9  | COMPANY PETITION IB (IBC)/210(ND)2022          | AIRWIL JKM INFRASTRUCTURE PVT. LTD Vs. CADILLAC INFOTECH PVT. LTD.              | IBC under Sec 7                              | 15-11-2022 | E-Stamp Paper Missing   |  |

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|-----|------------|-------------------------------------|---------------------|--|--|---|------------|---|--|
| 237 | 17-11-2022 | 0710102/01836/2022(No. of Docs - 2) | 0710102018362022/6  | INTERLOCUTORY APPLICATION (I.B.C)/1229(PB)2022 | MR. SURESH SALUJA Vs. MR. SUBHASH KUMAR KUNDRA RESOLUTION PROFESSIONAL FOR CLC INDUSTRIES LIMITED  | Sec 60(5)   | 15-11-2022 | Page No. 17-18 Page Not clear   |  |
| 238 | 17-11-2022 | 0710102/02683/2022(No. of Docs - 2) | 0710102026832022/6  | COMPANY PETITION IB (IBC)/324(ND)2022          | KARINA HEALTHCARE PRIVATE LIMITED Vs. HN REACON PRIVATE LIMITED                                    | IBC under Sec 7                                     | 15-11-2022 | Need to Applicant sign on Every Pages in Written Submissions                      |  |
| 239 | 17-11-2022 | 0710102/05357/2022(No. of Docs - 2) | 0710102053572022/1  | INTERLOCUTORY APPLICATION (I.B.C)/3311(PB)2022 | IDBI BANK Vs. JAYPEE INFRA TECH LIMITED  | Sec 60(5)   | 15-11-2022 | Index Missing   |  |
| 240 | 17-11-2022 | 0710102/06954/2022(No. of Docs - 2) | 0710102069542022/2  | INTERLOCUTORY APPLICATION (I.B.C)/4323(ND)2022 | ANIL KUMAR MITTAL Vs. MR. LAXMAN SINGH   | 19(2)   | 15-11-2022 | Ticket Not Allowed Mid on Vakalatnama and Please Paste Blank Space Area           |  |
| 241 | 17-11-2022 | 0710102/07248/2021(No. of Docs - 2) | 0710102072482021/5  | INTERLOCUTORY APPLICATION (I.B.C)/4631(ND)2021 | RAKESH KUMAR JAIN Vs. HOSHIYAR SINGH   | Application under any other provisions- IBC, Sec 30 | 15-11-2022 | Wrongly Filed   |  |
| 242 | 17-11-2022 | 0710102/07290/2022(No. of Docs - 2) | 0710102072902022/4  | INTERLOCUTORY APPLICATION (I.B.C)/4474(PB)2022 | PRAMOD KUMAR SHAEMA RESOLUTION PROFESSIONAL Vs. HARYANA SAHKARI VIKAS PRADHIKARAN                  | Sec 60(5)   | 15-11-2022 | Ticket Not Allowed Mid on Vakalatnama and 3 Rs. Court Fess Missing in Vakalatnama |  |
| 243 | 17-11-2022 | 0710102/08088/2022(No. of Docs - 2) | 0710102080882022/2  | INTERLOCUTORY APPLICATION (I.B.C)/5396(ND)2022 | MAYA GUPTA RESOLUTION PROFESSIONAL Vs. S2 REALTY AND DEVELOPERS PVT. LTD.                          | Application under any other provisions- IBC         | 15-11-2022 | Page No. 39-41 44, 47, Page Not Clear   |  |
| 244 | 17-11-2022 | 0710102/08518/2021(No. of Docs - 4) | 0710102085182021/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2021   | SAXENA MULTISPECIALITY HOSPITAL PRIVATE LIMITED Vs. TULIP MULTISPECIALITY HOSPITAL PRIVATE LIMITED | Sec. 241(1), Sec. 242(4), Sec. 244(1)               | 15-11-2022 | Page No. 136- 146 , 187, 195-208, 354-370 Need to English Translate Copy          |  |
| 245 | 17-11-2022 | 0710102/09280/2021(No. of Docs - 1) | 0710102092802021/2  | COMPANY PETITION IB (IBC)/797(ND)2021          | CBRE SOUTH ASIA PRIVATE LIMITED Vs. UNITED CONCEPTS AND SOLUTIONS PVT LTD                          | IBC Under Sec 9                                     | 15-11-2022 | Index is Missing.   |  |
| 246 | 17-11-2022 | 0710200/00195/2016(No. of Docs - 2) | 0710200001952016/16 | COMPANY PETITION (COMPANIES ACT)/1176(ND)2016  | MONA AGGARWAL Vs. GHAZIABAD ENGINEERING COMPANY LIMITED  | Sec 434   | 15-11-2022 | Sign are Missing on Page No:1-7.  |  |
| 247 | 17-11-2022 | 0710200/40602/2018(No. of Docs - 2) | 0710200406022018/12 | COMPANY PETITION IB (IBC)/46(PB)2018           | ORIENTAL BANK OF COMMERCE Vs. M/S ALLIED STRIPS LTD.   | IBC under Sec 7                                     | 15-11-2022 | Page No:6-74 is Missing and Incomplete Documents.                                 |  |



**DALIP LAMBA  
ASSISTANT REGISTRAR  
NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.  
ROOM NO:-103  
011-24361890**